

Telecom Regulatory Authority of India

November, 30th 2005

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Extension of time limit for comments on Consultation Paper on Amendment to Tariff Order of 1.10.2004 on Broadcasting and Cable TV Services

Telecom Regulatory Authority of India (TRAI) issued a Consultation Paper on 7th November 2005 on Proposal for Amendment to the Tariff Order of 1.10.2004 on Broadcast and Cable Television Services. The consultation paper was placed on TRAI's website www.trai.gov.in and it covered a number of issues relating to tariffs such as provision of channels as separate channels and not as a bouquet, pricing of channels launched after 26.12.2003 and pricing of channels which migrate from one distributor to another etc. Comments of the stakeholders on the Consultation Paper were invited by 30th November, 2005.

2. TRAI has received requests for extension of time from some stakeholders for sending comments. Keeping in view the importance of the issue and the need for wider participation of stakeholders in the consultation process, TRAI has decided to extend, the last date for sending comments on the Consultation Paper by 9 days. The last date for sending the comments by stakeholders will now be 9th December, 2005.

3. Written comments on the Consultation Paper may be furnished to Secretary, Telecom Regulatory Authority of India (TRAI), A-2/14, Safdarjung Enclave, New Delhi 110029 or through e-mail (rstrai@gmail.com or rkacker@traigov.in) / fax (011-26713442) by 9th December 2005. For any further clarification on the matter Secretary (TRAI) or Advisor (B&CS) may be contacted at rstrai@gmail.com (Tel 0 11 26167448) and rkacker@traigov.in (Tel 011 26713291), respectively.